

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.714/2016

IN THE MATTER OF:

PPPL Construction Pvt. Ltd. & Anr. Applicant/petitioners

Order under Section 391 to 394 of the Companies Act

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. DEEPA KRISHAN,
Hon'ble Member(Technical)

For the Petitioner	:	Mr. S.K. Aggarwal, C.A.
For the Income Tax Deptt.	:	Mr. Zoheb Hossain, Ad. Sr. Standing Counsel Mr. Piyush Goyal, Adv.
For the RD(NR)	:	Mr. C. Balooni, Co. Prosecutor

ORDER

Arguments heard. Order reserved.

—Sd—

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

12.09.2017
V.Sethi